

Company: Sol Infotech Pvt. Ltd.

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(2019) 03 NCLAT CK 0039

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 461, 464, 548 Of 2018

Mr. Sharad Sanghi And Ors

APPELLANT

۷s

Ms. Vandana Garg & Ors

RESPONDENT

Date of Decision: March 19, 2019

Acts Referred:

Insolvency And Bankruptcy Code, 2016 - Section 7, 30(2), 30(3), 30(5), 31

• Insolvency And Bankruptcy Board Of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 - Section 26, 26(2)

Hon'ble Judges: S.J. Mukhopadhaya, J; Bansi Lal Bhat, J

Bench: Division Bench

Advocate: Arun Kathpalia, Sameer Rohatgi, Akshit Pradhan, Sumesh Dhawan, Vatsala Kak, Geetika Sharma, Tannya Barawap, Shivani Sinha, Ashly Cherin, Vrinda Sagar, Bishwajit Dubey, Surabhi Khattar, Prafull Goyal, Aditya Marwah, Shatrajit Banerji, Nithin Saravanan

Final Decision: Allowed

Judgement